

- (ii) Time period of export realization for non-status holder exporters increased to 12 months, at par with the Status holders. This facility which was available upto 03.06.09, has been extended for one more year.
- (iii) PSU Banks, consequent to measures announced by RBI, reduced the margin money on Guarantees for export units.

#### Sources of FDI in India

594. SHRI MOINUL HASSAN:

SHRI SHYAMAL CHAKRABORTY:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the total foreign investment in India from different sources;
- (b) the names of the companies from different countries who have invested in India, sector-wise;
- (c) the reasons for about 40 per cent of total investment enrouted from Mauritius; and
- (d) the employment generated by these investments?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) The total foreign direct investment from August 1991 to September 2009 is US\$ 121.85 billion.

(b) A statement on country-wise FDI inflows (including FDI inflows from Mauritius), from August, 1991 to September, 2009, is given in statement (See below). Company-wise data on foreign direct investment made by foreign investors is published as the "SIS Newsletter" on a monthly basis and made available on the website of the Department of industrial Policy and Promotion at [http://siadipp.nic.in/publicat/pub\\_mn.htm](http://siadipp.nic.in/publicat/pub_mn.htm). The online data is available since January, 1998. Copies of this publication are also available in the Parliament Library.

(c) Government has put in place a liberal and transparent policy for Foreign Direct Investment (FDI), including investments from Non-resident Indians (NRIs), wherein most of the sectors are open to FDI under the automatic route. Under the liberalized economic environment, investment decisions of investors are based *inter alia* on the overall macro-economic policy framework, investment climate in the host country, investment policies of transnational corporations and other commercial considerations. Residents of Mauritius are not required to pay tax in India on capital gains arising from transfer of shares, in terms of India's Double Taxation Avoidance Treaty with Mauritius. This could be one of the reasons for routing of investments through Mauritius.

(d) There is no centralized data on the employment generated by investments routed from Mauritius.

**Statement**

*Country-Wise FDI inflows from August 1991 to September 2009*

(Amount in million)

Sl. No.	Country	Amount of Foreign Direct Investment Inflows		% age with total FDI Inflows
1	2	(In Rs)	(In-US\$)	5
1.	Afghanistan	1.08	0.03	0.00
2.	Australia	15,109.36	347.50	0.29
3.	Austria	3,767.87	88.34	0.07
4.	Bahamas	1,130.48	28.00	0.02
5.	Bahrain	1,862.84	43.54	0.04
6.	Argentina	0.38	0.01	0.00
7.	Belgium	16,501.54	378.09	0.31
8.	Belorussia	497.84	12.42	0.01
9.	Bermuda	23,395.09	527.31	0.44
10.	Bhutan	19.00	0.61	0.00
11.	Brazil	92.41	2.43	0.00
12.	Bahamas	1.00	0.02	0.00
13.	Bulgaria	6.43	0.14	0.00
14.	Canada	13,669.34	316.53	0.26
15.	Cayman Island	27,488.84	665.91	0.52
16.	Channel Island	485.03	11.22	0.01
17.	China	2,443.15	51.00	0.05
18.	Croatia	22.94	0.52	0.00
19.	Czech Republic	910.52	21.37	0.02
20.	Cyprus	140,187.12	3,092.53	2.65
21.	Denmark	8,520.72	203.00	0.16
22.	Estonia	44.76	1.32	0.00

1	2	3	4	5
23.	Finland	7,948.15	172.87	0.15
24.	Chile	1,979.19	41.31	0.04
25.	France	73,749.00	1,691.99	1.40
26.	Greece	132.78	3.43	0.00
27.	Germany	136,998.99	3,219.42	2.59
28.	Hongkong	31,575.38	776.51	0.60
29.	Hungary	13.74	0.35	0.00
30.	Indonesia	3,674.62	78.91	0.07
31.	Ireland	3,453.18	83.14	0.07
32.	Isle of Man	249.16	5.83	0.00
33.	Israel	2,362.57	61.85	0.04
34.	Italy	42,619.60	1,015.62	0.81
35.	Liechtenstein	247.35	5.78	0.00
36.	Japan	183,953.91	4,221.84	3.48
37.	Kazakhstan	811.05	17.42	0.02
38.	Korea (North)	584.46	14.09	0.01
39.	Lebanon	11.16	0.24	0.00
40.	Korea (South)	43,148.04	1,074.46	0.82
41.	Kuwait	767.18	16.67	0.01
42.	Latvia	2.60	0.06	0.00
43.	Luxembourg	6,227.88	142.43	0.12
44.	Malaysia	12,302.64	276.54	0.23
45.	Mauritius	2,063,060.89	46,992.48	39.07
46.	Mexico	3.71	0.08	0.00
47.	Maldives	144.40	3.24	0.00
48.	NRI	192,366.05	4,471.22	3.64
49.	Nepal	73.17	1.57	0.00
50.	Netherlands	208,740.17	4,788.82	3.95
51.	Nevis	1,458.77	33.11	0.03

1	2	3	4	5
52.	New Zealand	770.21	18.49	0.01
53.	Nigeria	302.23	6.39	0.01
54.	Norway	1,592.44	37.46	0.03
55.	Oman	2,813.29	66.56	0.05
56.	Panama	1,333.64	30.73	0.03
57.	Phillipines	1,896.07	52.63	0.04
58.	Poland	1,002.17	21.04	0.02
59.	Portugal	384.05	9.36	0.01
60.	Qatar	4.95	0.11	0.00
61.	Romania	0.76	0.02	0.00
62.	Russia	21,119.52	450.67	0.40
63.	Saudi Arabia	1,745.49	40.06	0.03
64.	Singapore	408,585.64	9,341.70	7.74
65.	Scotland	119.10	2.69	0.00
66.	South Africa	4,507.22	98.13	0.09
67.	Slovakia	190.88	4.43	0.00
68.	Spain	22,482.56	517.54	0.43
69.	Sri Lanka	694.75	16.09	0.01
70.	Sweden	39,212.84	896.90	0.74
71.	Slovenia	390.74	8.24	0.01
72.	Switzerland	50,024.45	1,176.73	0.95
73.	Syria	0.22	0.01	0.00
74.	Taiwan	1,656.17	39.64	0.03
75.	Tatarstan	0.40	0.01	0.00
76.	Thailand	4,136.81	104.31	0.08
77.	Turkey	38.67	0.89	0.00
78.	U.A.E.	63,894.27	1,415.14	1.21
79.	U.K.	265,539.23	6,178.79	5.03
80.	U.S.A.	429,062.66	10,028.72	8.12
81.	Ukraine	35.95	0.84	0.00

1	2	3	4	5
82.	Venezuela	0.01	0.00	0.00
83.	Uruguay	160.54	3.63	0.00
84.	British Virginia	23,274.35	531.69	0.44
85.	West Indies	2,723.86	62.28	0.05
86.	Yugoslavia	11.31	0.24	0.00
87.	Unindicated Country	245,644.50	5,628.57	4.67
88.	Malta	290.44	6.59	0.01
89.	Iran	626.29	19.67	0.01
90.	Tanzania	32.55	0.78	0.00
91.	Georgia	0.10	0.00	0.00
92.	Gibraltar	827.28	19.33	0.02
93.	Sudan	2.41	0.05	0.00
94.	Jordon	49.45	1.01	0.00
95.	Vietnam	5.53	0.13	0.00
96.	Jamica	10.00	0.22	0.00
97.	Ice Land	917.62	20.81	0.02
98.	Kenya	566.80	12.28	0.01
99.	Egypt	20.37	0.54	0.00
100.	Yaman	77.40	1.87	0.00
101.	Cuba	47.32	1.04	0.00
102.	Liberia	578.42	13.09	0.01
103.	Costa Rica	0.10	0.00	0.00
104.	St. Vincent	348.64	8.05	0.01
105.	Mayanmar	357.49	8.96	0.01
106.	Zambia	6.70	0.15	0.00
107.	Moracco	699.77	15.21	0.01
108.	Columbia	41.24	0.94	0.00
109.	British Isles	619.95	13.57	0.01
110.	Vanuatu	40.75	0.87	0.00
111.	Aruba	19.65	0.43	0.00

1	2	3	4	5
112.	Virgin Islands	145.71	3.12	0.00
113.	Peru	2.01	0.04	0.00
114.	Tunisia	198.40	4.31	0.00
115.	Uganda	36.87	0.84	0.00
116.	Seychelles	762.05	16.00	0.01
117.	West Africa	4.56	0.11	0.00
118.	Fil's	2.46	0.06	0.00
119.	Fiji Islands	222.98	5.07	0.00
120.	East Africa	0.06	0.00	0.00
121.	Ghana	135.61	3.08	0.00
122.	Libya	2.56	0.06	0.00
123.	Dgibouti	0.03	0.00	0.00
124.	Congo (DR)	4.40	0.11	0.00
125.	Nicosia	0.30	0.01	0.00
126.	Kyrgyzstan	0.10	0.00	0.00
127.	Mangolia	2.70	0.06	0.00
128.	Island JE 24WA	50.00	1.03	0.00
	SUB TOTAL	4,877,926.55	111,973.34	92.36
129.	Acquisition of Share	72,780.18	1,848.86	1.38
130.	Advance of Inflow	98,689.96	2,178.72	1.87
131.	Stock Swapped	147,418.99	3,341.35	2.79
132.	NRI RBI Schemes	84,269.48	2,509.86	1.60
	GRAND TOTAL	5,281,085.16	121,852.13	100.00

Note: Amount includes the Inflows received through SIA/FIPB route, acquisition of existing shares and RBI's automatic route only

**Meeting with US representative on trade**

¶595. SHRI RAJ MOHINDER SINGH MAJITHA:  
SHRI RAVI SHANKAR PRASAD:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

¶Original notice of the question was received in Hindi.